

(c) This device is meant for non-braked trailer vehicles. As all the passenger and goods vehicles on the Railways are through braked, there is no scope for adopting this device on the Railways.

Grinding Machine Tool Plant at Ajmer

3111. SHRI VISWA NATH PANDEY: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that collaboration agreement between Czechoslovakia and the Machine Tool Corporation of India Ltd., for the establishment of a grinding Machine Tool Plant at Ajmer (Rajasthan) was signed in Delhi recently ;

(b) if so, the main features of the agreement ; and

(c) the total expenditure involved ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). An Agreement for Technological documentation for the establishment of Grinding Machine Tool Plant at Ajmer was signed by Machine Tool Corporation of India Ltd., a Central Government Undertaking, and Messrs. Skodaexport, Praha, Czechoslovakia on the 16th October, 1968. The main terms of the Agreement are as follows :—

(i) Messrs. Skodaexport will supply the design and documentation for three types of grinding machine tools ; supply the Czechoslovak technical standards, render technical co-operation, and train the personnel of the Machine Tool Corporation of India ;

(ii) The total price for the design and technological documentation for production is Rs. 27.38 lakhs. The fee for the consulting activity will be Rs. 9.62 lakhs in addition to the monthly salary payable to the Czech exports. Payments shall be made in accordance with the Trade and Payments Agreement, 1963. M/s. Skodaexport will depute experts in consultation

with the Machine Tool Corporation of India ;

(iii) Design documentation for all the three machines will be supplied by June, 1969.

(iv) The Agreement is operative for a period by 6 years.

Derailment of Goods Train between Chandanpur and Belmuri

3112. SHRI VISWA NATH PANDEY: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a down goods train derailed on the 13th October, 1968 at a point between Chandanpur and Belmuri stations, 45 kilometres from Howrah on the Howrah-Burdwan chord line ;

(b) if so, the causes of the derailment ; and

(c) the total amount of loss to the railway property ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes. The accident occurred at Belmuri station.

(b) The cause of the accident is under investigation.

(c) The cost of damage to railway property was estimated at approximately Rs. 90,100

Shortage of Raw Jute

3113. SHRI MOHAMMAD ISMAIL :
SHRI GANESH GHOSH :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any memorandum from the Trade Unions representing the Jute Industry of West Bengal suggesting measures for meeting the shortage of raw jute ;

(b) if so, the details thereof ;

(c) whether Government have considered the memorandum ;

(d) if so, the decision taken thereon ; and

(e) if not, the reasons therefor ?